



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/ (IB)/2017
NAME OF THE PETITIONER(S) : ZEE ENTERTAINMENT ENTERPRISES LTD
NAME OF THE RESPONDENT(S) : TANJARA TRADING PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	Ganesh Kumar	PCS Respondent -	
2)	RAJESH RAMANATHAN	Counsel for petitioner	

ORDER

Counsel representing both the parties are present and stated that the matter is settled. Counsel for respondent has sent post-dated cheques with schedule of payment. Both the counsel prayed time for filing the joint memo of compromise. Time extended at their request. Put up on 11.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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